

MR. SPEAKER: Whatever you are saying is not going on record.

[English]

SHRI SOMNATH CHATTERJEE: I request the hon. Finance Minister to look into this aspect.

[Translation]

SHRI MOHAMMAD YUNUS SALEEM (Katihar): Mr. Speaker, Sir, with your permission I would like to say that the issue of Ayodhya... (Interruptions).....

MR. SPEAKER: I will give you an opportunity at that time.

SHRI MOHAMMAD YUNUS SALEEM: If you do not allow me, I will sit down. You know I am not in the habit of troubling you. Now that an issue was raised here by my friend Shri Advani...(Interruptions)... you first listen to me...(Interruptions)...

MR. SPEAKER: You will get an opportunity to speak at that time.

...(Interruptions)...

SHRI RAM NAIK: If some hon. Members want to speak on it after a ruling has been given, we too would like to speak then...(Interruptions)...

[English]

MR. SPEAKER: Don't reopen it because other Members would also like to speak on it.

...(Interruptions)...

12.55½ hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report of and Review on the working of the Punjab State Warehousing Corporation, Chandigarh, for 1989-90 etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): I beg to lay on the Table—

1. (i) A copy of the Annual Report (Hindi and English versions) of the Punjab State Warehousing Corporation, Chandigarh, for the year 1989-90 along with Audited Accounts under sub-section (11) of Section 31 of the Warehousing Corporations Act, 1962 read with clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Punjab State Warehousing Corporation, Chandigarh, for the year 1989-90.

2. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-116/91.]

Pulses, Edible Oilseeds and Edible Oils (Storage Control) Amendment Order, 1991

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): I beg to lay on the Table a copy of the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Amendment Order, 1991 (Hindi and

English versions) published in Notification No. S.O. 223(E) in Gazette of India dated the 26th March, 1991 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-117/91.]

Notifications under All India Services Act, 1951 and Fortieth Report of Union Public Service Commission, etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): I beg to lay on the Table—

- (1) A copy of the Indian Police Service (Appointment by Promotion) First Amendment Regulations, 1991 (Hindi and English versions) published in Notification No. G.S.R. 226(E) in Gazette of India dated the 19th April, 1991 under sub-section (2) of section 3 of the All India Services Act, 1951.

[Placed in Library. See No. LT-118/91]

- (2) A copy each of the following papers (Hindi and English versions) under Article 323(1) of the Constitution:—

- (i) Fortieth Report of the Union Public Service Commission for the year 1989-90.
- (ii) Memorandum explaining the reason for non-acceptance of the advice of the Union Public Service Commission referred in the above Report.

[Placed in Library. See No. LT-119/91]

Annual Report of and Review on the working of Indian Rubber Manufacturers Associations, Thane

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 1989-90 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 1989-90.

[Placed in Library. See No. LT-120/91]

Statement indicating the activities Essential to setting up of Prasar Bharati

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): I beg to lay on the Table a statement (Hindi and English versions) indicating the activities essential to setting up of Prasar Bharati and which have not been completed in pursuance of an assurance given by the Minister on the 17th July, 1991 during supplementaries to Starred Question No. 63 and 80.

[Placed in Library. See No. LT-121/91]

Statement Re: Industrial Policy

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): I beg to lay on the Table a statement (Hindi and English versions) on Industrial Policy.

[Placed in Library. See No. LT-124/91]